

LOK SABHA
STARRED QUESTION NO. *101
TO BE ANSWERED ON 03.12.2024

NATIONAL COMMISSION FOR WEAVERS

*101. SHRI GIRIDHARI YADAV:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether Bunkar Ayog has not been constituted to address the problems of weavers upliftment at the national level and if so, the details thereof;
- (b) whether the Government proposes to constitute Rashtriya Bunkar Ayog/National Commission for Weavers, if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the said Ayog is likely to be set up?

उत्तर
ANSWER
वस्त्र मंत्री (श्री गिरिराज सिंह)
MINISTER OF TEXTILES
(SHRI GIRIRAJ SINGH)

(a) to (c):- A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (c) of the Lok Sabha Starred Question No. *101 for answer on 03.12.2024.

(a) to (c): There is no proposal to constitute Rashtriya Bunkar Ayog/National Commission for Weavers.

Ministry of Textiles, Office of the Development Commissioner for Handlooms is implementing the following schemes across the country:

- (i) National Handloom Development Programme;
- (ii) Raw Material Supply Scheme;

Under the above schemes, financial assistance is provided to eligible handloom agencies/weavers for raw materials, procurement of upgraded looms & accessories, solar lighting units, construction of workshed, skilling, product & design development, technical and common infrastructure, marketing of handloom products in domestic/overseas markets, concessional loans under weavers' MUDRA scheme and social security etc.

Ministry of Textiles, Office of the Development Commissioner for Handlooms and its field establishments are functioning in good synergy with other Divisions of Ministry of Textiles and State Handlooms Departments and implementing various schemes for overall development of handloom sector and welfare of handloom weavers. Since the existing Government mechanism is already catering to all the concerns and requirements of handloom weavers, a separate National Commission for Handloom Weavers is not needed.
